Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Dated: This the **19th** day of **September** 2018

Original Application No. 330/01267 of 2008

Hon'ble Mr. Gokul Chandra Pati, Member – A Hon'ble Mr. Rakesh Sagar Jain, Member – J

Smt. Manjusha Goswami

...Applicant

By Adv: Shri M.K. Updhayaya

VERSUS

Union of India and others.

... Respondents

By Adv: Shri P.N. Rai and Shri S.K. Rai

ORDER

By Hon'ble Mr. Gokul Chandra Pati, Member – A

Shri M.K. Updhayay, learned counsel for the applicant and, Shri P.N. Rai and Shri S.K. Rai, learned counsel for the respondents are present.

Applicant's counsel submitted that he does not want to press this
OA. Accordingly, the OA is dismissed as withdrawn. No cost.

(Rakesh Sagar Jain) Member – J (Gokul Chandra Pati) Member – A

/pc/